

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.03.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 800 of 2020 & I.A No. 289 of 2021 Part Heard	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal With	Rhea Verma	Ritoban Sarkar-R1 Aishwarya Kr. Awasthi-R3 Akanksha Kaushik-R2 Shivkrit Rai Raunak Dhillon
2.	Comp. App (AT) (Ins) No. 892 of 2020 Part Heard	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Rajul Jain-R3 Rahul Jain-R3 Savita Agarwal-RP

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 257 of 2020	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Shruti Iyer	Rohit Kumar Singh-R1 Ajay K. Jain-R3 Ashish Porwal-R4 & R5
4.	Comp. App. (AT) (Ins) No. 09 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
5.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
6.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
7.	Comp. App. (AT) (Ins) No. 23 of 2021	Hira International Ltd. Vs. Girdharilal Sugar and Allied Industries Ltd.	Deepali Garhewal	Himani Chouhan Pradhuman Gohil-R1 & R2

8.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Divya Sharma-R1 & R2
9.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani
10.	Comp. App. (AT) No. 146 of 2020 & I.A. No. 2122 of 2020	Ammana Bio Pharma Ltd. & Anr. Vs. B.R. Jayaram & Ors.	Raja Shekar Rao Salvaji	Y. Suryanarayana-R1 Devangi-CS Sanjib Kumar Mohanty-R2

Note: The Court will rise at 12:30 PM.

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**